

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 1784 of 2018 in  
DFR NO. 4839 of 2018**

**Dated: 13<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tavalgeri Solar Power Project LL.P & Anr. .... Appellant(s)  
Vs.  
Gulbarga Electricity Supply Company Limited & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shubhranshu Padhi  
Mr. Ashish Yadav**

**ORDER**

**IA NO. 1784 OF 2018  
(Application for urgent listing)**

For the reasons set out in the application, list the matter on **3-1-2019** subject to curing the defects.

Application is disposed of.

**(S. D. Dubey)  
Technical Member**  
tpd/pk

**(Justice Manjula Chellur)  
Chairperson**